

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 434
TO BE ANSWERED ON 25.02.2016

MGNREGS IN NAXAL AFFECTED AREA

434. DR. BANSHILAL MAHATO:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has issued any guidelines with regard to implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in hilly and tribal areas including the naxal affected areas of the country;
- (b) if so, the details thereof, State/UT wise including Chhattisgarh;
- (c) whether such States have implemented these guidelines, if so, the details thereof, State/UT-wise;
- (d) the details of projects started/proposed to be started in these States under this scheme, State/UT-wise; and
- (e) the financial benefits or any other incentives provided to these states by the Government for smooth and effective implementation of the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(e): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is implemented all over the country with the aims to provide not less than 100 days of wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. No specific dispensation to any hilly, tribal or LWE area except a provision for additional 50 days of wage employment per Scheduled Tribe household living in the forest area, provided that there households have no others private property except for the land right provided under the Forest Rights Act, 2006.
